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ASSAM ACT V OF 1937.  
THE ASSAM PRESIDENT'S SALARY ACT,  
1937.

[Passed by the Assam Legislature.]  
[Published in the *Assam Gazette* of the 10th November 1937.]

*An Act to provide for the salary of the President  
of the Assam Legislative Council.*

Preamble. WHEREAS provision has been made by sub-  
sections (4) and (5) of section 65 of the Govern-  
ment of India Act, 1935, for the determination  
of the salary of the President of the Provincial  
Legislative Council by an Act of the Provincial  
Legislature ; it is hereby enacted as follows :—

26 Geo. V  
Ch. 2.

Short title. 1. This Act may be called the Assam Presi-  
dent's Salary Act, 1937.

Salary of  
President. 2. There shall be paid to the President of  
the Assam Legislative Council a salary of  
Rs.500 per mensem for the period of each  
session of the Council and also double halting  
allowance for a fortnight preceding its com-  
mencement and for 10 days following its ter-  
mination, or for such less period or periods as the  
President may halt in Shillong before or after a  
session, or both before and after a session, for  
or in relation to Council business.

*Price Indian : 1 anna*]

[*English : 1 d.*